

The Planning Commission have proposed a (capita) outlay of Rs. 30 crores from HAL for investment during the Fifth Plan.

H.A.L. projects are going to be established at the existing site. It is proposed to locate Niacinamide plant at Bettiah, Bihar. The location of the Formulation unit of the IDPL is being investigated.

Employees of Burundi-Shell

*294 SHRI SANAT KUMAR RAHA:
SHRI S. KUMARAN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken note that Burmah-Shell is planning to compulsorily retire a large number of its employees; and

(b) if so, whether Government have had any consultation with the concern to stop this plan or for any other form of retrenchment ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI) : (a) and (b) Burmah-Shell have advised that they have not retrenched any staff and denied having forced any of its employees to go on retirement. At present they have no plans for retrenching or laying off employees or compulsory retirement.

बोकारो स्टील लिमिटेड से पेट्रोल की चोरी

*295. डा० रामकृपाल सिंह :
श्री सीताराम सिंह :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बोकारो स्टील लिमिटेड में मैसर्स हरिनारायण एण्ड कम्पनी का एक पेट्रोल पम्प है;

(ख) क्या यह भी सच है कि उक्त पेट्रोल पम्प के पास 2 लाख 42 हजार लिटर पेट्रोल उसके रिजर्व से अधिक पाया गया है;

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(ग) यदि हां, तो उसका व्यौरा क्या है;

(घ) क्या यह भी सच है कि यह अधिक पेट्रोल बोकारो स्टील लिमिटेड से चोरी करके जमा किया गया है; और

(ङ) यदि उपरोक्त भाग (घ) का उत्तर 'हां' हो, तो सरकार इस मामले में क्या कार्यवाही करना चाहती है ?

[Pilferage of petrol from Bokaro Steel Ltd.

-295. DR. RAMKRIPAL SINHA :
SHRI SITARAM SINGH :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that there is a petrol pump belonging to M/s. Harinarain and Company at the Bokaro Steel Limited;

(b) whether it is also a fact that 2,42,000 litres of petrol has been found in excess of the records of the said petrol pump;

(c) if so, what are the details thereof;

(d) whether it is also a fact that the excess petrol has been pilfered from the Bokaro Steel Limited; and

(e) if the answer to part (d) above be in affirmative, what action Government propose to take in the matter ?]

पेट्रोलियम और रसायन मंत्रालय में उपमंत्री (श्री सी० पी० माझी) : (क) और (ख) जी हां। 28-2-75 को आई०ओ०सी० के अधिकारियों और पुलिस के साथ एक मजिस्ट्रेट द्वारा छापा मारने पर पेट्रोल पम्प से 2,41,900 लिटर पेट्रोल पकड़ा गया था जिसको किसी खाते में नहीं डाला जा सका।

(ग) से (ङ) पुलिस द्वारा की गई जांच के व्यौरे राज्य सरकार से एकत्र किये जा रहे हैं।

†[] English translation.

‡[THE DEPUTY MINISTER IN THE ,
MINISTRY OF PETROLEUM AND |
CHEMICALS (SHRI C. P. MAJHI): (a) and
(b) Yes, sir. In a raid conducted by a
Magistrate with Police and IOC Officers on
28.2.75, an excess of 2,41,900 litres of petrol
was detected at the pump which could not be
accounted for.

(c) to (e) Details of the police investiga-
tion are being obtained' from the State Go-
vernment.]

**Construction of overhead new bridges
at Chandaul and Saiyedraja**

*296. SHRI SMYAM IAL YADAV :
Will the Minister of RAILWAYS be pleas-
ed state :

(a) whether Government are consider-
ing to construct acw overhead bridges at
Chandauli and Saiyedraja on the grand
chord of Eastern Railway; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SARDAR
BUTA SINGH) : (a) and (b) It is presumed
that the Hon'ble Member is referring to the
provision of foot-over-bridges at Chandauli
and Saiyedraja Railway stations.

Foot-over-bridge connecting the up and
down platforms already exists at both these
stations.

These stations are located on island
platforms, with a loop line passing between
the circulating area and the station building
and for the convenience of passengers a
foot-path has been provided to connect the
station building with the circulating area.

Extension of foot-over-bridge, to connect
the circulating area at Chandauli station, is
under examination. Extension of foot-over-
bridge at Saiyedraja is not under con-
sideration just at present.

‡[] English translation.

**Re-designating the Posts of Stenographers
attached with officers of Income-Tax
Appellate Tribunal**

*302. SHRI SASANKASEKHAR SAN-
YAL: SHRI SALIL KUMAR
GAN-
GULI: SHRI SUHRID
MULLICK CHOUDHURY:

Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be pleased to
state:

fa) whether it is a fact that the pay scales
of President, Vice-President and Members
of Income-Tax Appellate Tribunal have
been equated to the scales of pay of
Secretary, Additional Secretary and that of
Senior Joint Secretary of the Government of
India;

(b) whether it is also a fact that steno-
graphers attached to the Secretary, Addi-
tional Secretary and Joint Secretary are
holding Gazetted posts while the steno-
graphers attached to Members, President
and Vice-President of the Tribunal are non-
Gazetted and some are getting less than the
scale permitted to the stenographers of the
Government of India ; and

(c) if 9o, wh.thcr Government have
considered the desirability of re-designating
the post of stenographers in the Tribunal and
give them the same benefits as the personal
staff of senior officers in the Government of
India and if so, what are the details in this
regard ?

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI H. R.
GOKHALE): (a) The pay scales of the posts
in the Income-tax Appellate Tribunal have
been revised as under :

(i) President	Rs. 3,250/- p.m. (fixed).
(ii) Vice-President	Rs. 3,000/- p.m. (fixed).
(iii) Judicial Member & Accountant Member.	Rs 2,750/- p.m. (fixed)

‡Transferred from 13th May, 1975.